

**SCHEDULE II
FORM B**

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF WINGS TRAVELS
MANAGEMENT (I) PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Wings Travels Management (I) Private Limited
2.	Date of incorporation of corporate debtor	08/10/2008
3.	Authority under which corporate debtor is incorporated / registered	RoC-Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U74999PN2008PTC132907
5.	Address of the registered office and principal office (if any) of corporate debtor	B-110, Gera Garden Condominium, Near St. Mira's College, Koregaon Park Pune Mh 411001
6.	Date of closure of Insolvency Resolution Process	31.05.2019
7.	Liquidation commencement date of corporate debtor	20.09.2019
8.	Name and registration number of the insolvency professional acting as Liquidator	Vishal Bidawatjika Regn.No.IBBI/IPA-001/IP-P00125/2017-18/10267 Ph : 022-28889498/28899497 Mob: 9892333340
9.	Address and e-mail of the liquidator, as registered with the Board	Office No. 307, 3rd Floor, Business Classic Behind HP Petrol Pump , Chincholi Junction S V Road, Malad (West) Mumbai 400 064 Mail : finvishal @yahoo.com



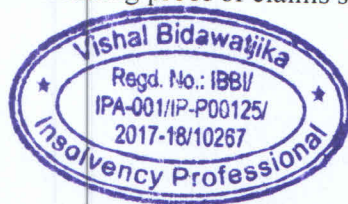
10.	Address and e-mail to be used for correspondence with the Liquidator	Office No. 307, 3rd Floor, Business Classic Behind HP Petrol Pump , Chincholi Junction S V Road, Malad (West) Mumbai 400 064 Mail : finvishal@yahoo.com / vishal@arck.in
11.	Last date for submission of claims	20.10.2019

Notice is hereby given that the National Company Law Tribunal -Mumbai has ordered the commencement of liquidation of the "Wings Travels Management (I) Private Limited" on 20.09.2019.

The stakeholders of "Wings Travels Management (I) Private Limited" are hereby called upon to submit their claims with proof on or before 20.10.2019, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Name and signature of Liquidator

VISHAL BIDAWATJIKA

Date : 23.09.2019

Place : Mumbai